

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/ 2194 /A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
District & Sessions Judge,
Majuli.

Dated Guwahati the ^{7th} 6 April, 2025

Sub: **Station leave.**

Ref:- Your letter No. DSJ(M)/943/2025 dtd. 30.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2025 till the morning of 03.05.2025.** The Chief Judicial Magistrate, Majuli and in his absence, the Sub-Divisional Magistrate(M), Majuli shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/2195 /A dated 6.5.2025

Copy to :

✓ The Project Manager, Gauhati High Court.

06.05.25

JT. REGISTRAR (VIGILANCE)

[Signature]